Annexure-6

Name of the corporate debtor: M/S. REACON ENGINEERS (INDIA) PRIVATE LIMITED; Date of commencement of liquidation: 17/12/2024;List of stakeholders as on: 04/09/2025

List of operational creditors(Government Dues)

SL No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of	Amount of any mutual	Amount of claim		Amount of	Remarks,
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	dues,that may be set off	rejected		claim under verification	if any
1	Comm State Tax/VAT, Dept of Trade & Taxes,	Govt. of Delhi	11/09/2023	₹ 1,85,72,357	₹ 1,85,72,357	Government Dues	No	No	0.29%	N.A	N.A	₹	-	N.A	Admitted as per 12(2)(C) of the IBBI (Liquidation Process) Regulation, 2016.
2	Commissioner of Commercial Taxes	Govt. of West Bengal	15/01/2025	₹ 5,36,39,091	₹ 5,36,39,091	Government Dues	No	No	0.84%	N.A	N.A	₹	-	N.A	
3	Employee's State Insurance Corporation	Govt. of West Bengal	15/01/2025	₹ 2,76,028	₹ 2,46,044	Government Dues	No	No	0.00%	N.A	N.A	₹	29,984	N.A	
4	HQ Chief Engineer (A&N) Zone - org. of CG	Central Government	16/01/2025	₹ 5,36,87,385	₹ -	Government Dues	No	No	0.00%	N.A	N.A	₹ :	5,36,87,385	N.A	Documents & information are pending from the claimant & the matter is under sub-judicia before the Hon'ble Courts.
5	EPFO	Central Government	16/01/2025	88,47,647.00	₹ 2,48,860	Government Dues	No	No	0.00%	N.A	N.A	₹	85,98,787		Diffrence as per CD records
				₹ 13,50,22,507.87	₹ 7,27,06,352.00				1.13%			₹ 6.	5,23,16,156		

